CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

Shri Gireesh B. Pradhan, Chairperson Shri A. K. Singhal, Member Shri A. S. Bakshi. Member

No. L-1/44/2010-CERC

Date of Order: 11.5.2015

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period April, 2015 in accordance with Regulation 17 (2) of Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time.

And

In the matter of:

- 1) National Load Despatch Centre, New Delhi
- 2) Central Transmission Utility, New Delhi

..... Respondents

ORDER

The Commission vide its order dated 2.1.2015 approved the rates for transmission charges and losses under the PoC mechanism for the period 1.1.2015 to 31.3.2015 as provided under the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010. Further, the Commission vide order dated 13.4.2015 held that the PoC charges and losses approved for the period 1.1.2015 to 31.3.2015 shall be also applicable for the STOA transactions (besides the LTA/MTOA transactions) in the month of April, 2015. The relevant portion of the said order is extracted hereunder:-

"3. The Commission has decided that the PoC Charges and PoC Losses approved by the Commission for the application period January to March, 2015 vide order dated 2.1.2015 shall be applicable for the month of April, 2015 i.e. for STOA transactions in the month of April, 2015 & LTA/MTOA billing towards the month of April, 2015 for which bills shall be raised in May, 2015."

2. The Commission has decided to extend the PoC charges and losses approved for STOA transactions for the period 1.1.2015 to 31.3.2015 for all the STOA transactions beyond 1.4.2015 till further orders.

sd/-(A. S. Bakshi) Member sd/-(A. K. Singhal) Member sd/-(Gireesh B. Pradhan) Chairperson